

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

No.L-1/44/2010-CERC

Coram:

**Shri P.K Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S. Jha, Member**

Date of Order: 10th October 2019

In the matter of:

Determination of Point of Connection (PoC) rates and transmission losses for the period of July 2018 to September 2018 in accordance with Regulation 17(2) of Central Electricity Regulatory Commission (Sharing of Inter State Transmission Charges and Losses) Regulations, 2010 and amendments thereto.

And in the matter of:

1. National Load Despatch Centre, New Delhi
2. Central Transmission Utility, New Delhi

.....Respondents

ORDER

The Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 (herein after "2010 Sharing Regulations") came into effect from 1.7.2011.

- 2 National Load Dispatch Centre as the Implementing Agency has been entrusted with the responsibility for computation of transmission charges and losses



for each financial year under the 2010 Sharing Regulations. Further, as per Regulation 17 of the 2010 Sharing Regulations, the Implementing Agency is required to submit the following information after the computation of transmission charges and losses:-

- (a) Approved Basic Network Data and Assumptions, if any;
- (b) Zonal and nodal transmission charges for the ensuing Application Period;
- (c) Zonal and nodal transmission losses data for the ensuing Application Period;
- (d) Schedule of charges payable by each constituent for the ensuing Application Period;
- (e) YTC detail (information submitted by the transmission licensees covered under these Regulation and computation by Implementing Agency);
- (f) Zone wise details of PoC Charges to enable each DIC to see details of transmission lines it is using and whose transmission charges it is sharing.
- (g) LTA/MTOA and their commencement schedule

3. The Commission vide its Orders dated 30.08.2018& 19.09.2018(Corrigendum) had approved the slab rates for PoC Charges towards 'LTA/MTOA, STOA', Reliability Support Charge Rate, HVDC Charge Rate as well as slabs for PoC losses for the Application Period July,2018 to September,2018 based upon aforementioned data.

4. Subsequent to aforesaid Order the Commission has issued Order dated 06.11.2018 in petition no. 261/MP/2017 vide which methodology for Sharing of Transmission Charges for associated transmission system of Kudgi Generating Station has been specified. Relevant extract is provided as under.

"39 (vi) In the light of the above, as per Regulation 8(6) of the Sharing Regulations, the petitioner is liable to pay the transmission charges till COD of its delayed



units Hence, we direct that the annual transmission charges of the associated transmission system (i.e. Kudgi-Narendra, Narendra-Madhugiri and MadhugiriBidadi and associated bays) as determined or adopted by the Commission shall be considered in PoC mechanism corresponding only to the unit declared under commercial operation i.e. Unit-I (as per records available in this petition) and the balance transmission charges shall be recovered from NTPC till the remaining units are declared under commercial operation. On COD of Unit-II & Unit-III, proportionate transmission charges corresponding to Unit-II & Unit-III, shall be considered in PoC from their respective CODs.”

5. Further the Commission has issued Order dated 31.07.2019 in Review Petition No. 20/RP/2018 along with I.A. Nos. 46/IA/2019, 48/IA/2019 and 49/IA/2019 and Review Petition No.3/RP/2019 vide which methodology for Sharing of Transmission Charges for Champa-Kurukshetra HVDC line has been modified. Relevant extract is provided as under :

55.

..... After the coming into effect of the 2010 Sharing Regulations, the provisions of the Regulations are necessarily to be applied in the present case and having come to the conclusion that the instant transmission assets are created to supply the power to Northern Region, the methodology specified for sharing of transmission charges in the orders dated 22.2.2018 and 6.11.2018 would also require modification as the applicable methodology for sharing of transmission charges would now be as per Regulation 11(4)(3)(i) of the 2010 Sharing Regulations and it would come into effect from the date of commercial operation of the instant assets.

6. In view of the above, the Implementing Agency vide its letter dated 29.08.2019 has submitted the revised slab rates for PoC Charges towards 'LTA/MTOA, Reliability Support Charge Rate, HVDC Charge Rate for the Application Period July,2018 to September,2018 in compliance with Regulation 17 of the 2010 Sharing Regulations, considering the following changes incorporated in the calculations with respect to the original POC Orders dated 30.08.2018 & 19.09.2018(Corrigendum):-

a) The sharing mechanism in respect of Pole-I and Pole-II of HVDC Champa–

Kurukshetra has been modified as per Order dated 31.07.2019 in Petition No. 20/RP/2018 & 3/RP/2019.

- b) The LTA quantum for UP has been corrected to 9724 MW from 8484 MW and the LTA quantum for Rajasthan has been changed to 4022 MW from 3792 MW.
- c) The methodology of sharing of transmission charges for associated transmission system (ATS) of Kudgi generating station (i.e. Kudgi-Narendra, Narendra-Madhugiri and Madhugiri Bidadi and associated bays) as per Order dated 06.11.2018 in Petition no. 261/MP/2017, has been considered. For this Quarter LTA of 1594.99 MW from Kudgigenerating station has been considered for SR beneficiaries and 2/3rd of transmission charges for Kudgi ATS have been considered under PoC. 1/3rd of transmission charges for Kudgi ATS have been allocated to NTPC Kudgi.
- d) The sharing mechanisms as directed vide Order dated 6.11.2018 in Petition No. 261/MP/2017 has been followed for BRBCL Generating Station also. For this Quarter LTA of 459.50 MW from BRBCL has been considered for beneficiaries and 2/4th of transmission charges for Nabinagar- Sasaram line has been considered under PoC. 2/4th of transmission charges for Nabinagar- Sasaram line have been allocated to BRBCL.
- e) Monthly Transmission Charges (MTC) for Q2 2018-19 has been revised from Rs 2761.05 Crore to Rs 2772.72 Crore considering the tariff of Pole-II of HVDC Champa-Kurukshetra approved vide Order dated 06.11.2018 in Petition no.205/TT/2017, which was not part of earlier POC Order dated 30.08.2018 &

19.09.2018(Corrigendum).

7. We have examined aforesaid data as submitted by IA. We find that the calculations submitted by the Implementing Agency have been done as per 2010 Sharing Regulations and amendments thereof.

8. In light of the above, we approve the revised slab rates as submitted by Implementing Agency for PoC Charges towards 'LTA/MTOA, Reliability Support Charge Rate, HVDC Charge Rate, payable by each DIC for the Application Period July, 2018 to September, 2018. All other parameters shall be governed by CERC Order dated 30.08.2018 & 19.09.2018(Corrigendum).

9. The revised slab rates for PoC Charges towards 'LTA/MTOA, Reliability Support Charge Rate, HVDC Charge Rate for the Application Period July,2018 to September,2018 is provided at Annexure I.

10. We also direct the Implementing Agency to publish zonal PoC Rates and associated details which will enable a clear understanding of the calculations used for arriving at these rates, along with underlying network information and base load flows used.

11. The Implementing Agency is directed to endorse a copy of this order to all DICs and other concerned agencies. The Implementing Agency and the Central Transmission Utility shall also give wide publicity to this order through their websites.

Sd/-
(I. S. Jha)
Member

Sd/-
(Dr. M.K. Iyer)
Member

Sd/-
(P.K Pujari)
Chairperson



PoC Rates for LTA/MTOA billing				
Slabs for PoC Rates-Northern Region (July 2018-September 2018)				
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for NR (Rs./MW/Month)
1	Haryana	417471	29214	52381
2	Rajasthan	372297	29214	52381
3	Uttar Pradesh	281948	29214	52381
4	Uttarakhand	236774	29214	52381
5	Delhi	191600	29214	52381
6	Punjab	191600	29214	52381
7	AD Hydro	56077	29214	52381
8	Chandigarh	56077	29214	52381
9	Himachal Pradesh	56077	29214	52381
10	Jammu & Kashmir	56077	29214	52381

Slabs for PoC Rates- Southern Region (July 2018-September 2018)					
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for SR (Rs./MW/Month)	Kudgi transmission charges to be paid by NTPC Kudgi (Rs/Month)
1	Andhra Pradesh	372297	29214	19285	
2	Karnataka	327123	29214	19285	
3	Telangana	281948	29214	19285	
4	Sembcorp Energy India Limited	191600	29214	19285	
5	SembcorpGayatri Power Ltd	191600	29214	19285	
6	Kerala	146426	29214	19285	
7	Tamil Nadu	101251	29214	19285	
8	Goa-SR	56077	29214	19285	
9	Pondicherry	56077	29214	19285	
10	NTPC Kudgi				63286667

Slabs for PoC Rates -North Eastern Region (July 2018-September 2018)				
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for NER (Rs./MW/Month)
1	Assam	327123	29214	12281
2	Mizoram	281948	29214	12281
3	Nagaland	191600	29214	12281
4	Manipur	146426	29214	12281
5	Arunachal Pradesh	101251	29214	12281
6	Tripura	101251	29214	12281
7	Meghalaya	56077	29214	12281

Slabs for PoC Rates - Western Region (July 2018-September 2018)					
Sl. No.	Name of Entity	Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for WR (Rs./MW/Month)	HVDC Charges for Mundra - Mohindergarh (amount payable by M/s Adani for 1495 MW LTA to Haryana) (Rs/Month)
1	ACB Ltd	417471	29214	12281	
2	Jindal Power Limited	417471	29214	12281	
3	MB Power	417471	29214	12281	
4	Spectrum Coal & Power	417471	29214	12281	
5	TRN Energy Pvt. Ltd.	417471	29214	12281	
6	DB Power	372297	29214	12281	
7	DNH	327123	29214	12281	
8	Maharashtra	327123	29214	12281	
9	Gujarat	281948	29214	12281	
10	JPL Stage-II	281948	29214	12281	
11	D&D	236774	29214	12281	
12	Goa-WR	236774	29214	12281	
13	Chhattisgarh	146426	29214	12281	
14	Madhya Pradesh	146426	29214	12281	
15	SUGEN	146426	29214	12281	
16	Chhattisgarh_Inj	56077	29214	12281	
17	Adani Power Limited				354492407



Slabs for PoC Rates - Eastern Region (July 2018-September 2018)					
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for ER (Rs./MW/Month)	Charges payable towards MTC of 400kV Nabinagar-Sasaram (Rs/Month)
1	Odisha	372297	29214	12281	
2	Bihar	281948	29214	12281	
3	West Bengal	236774	29214	12281	
4	DVC	191600	29214	12281	
5	GMR Kamalanga	146426	29214	12281	
6	Jharkhand	146426	29214	12281	
7	Bangladesh	56077	29214	12281	
8	Sikkim	56077	29214	12281	
9	West Bengal_Inj	56077	29214	12281	
10	BRBCL Nabinagar				14229000

